

TELECOM REGULATORY AUTHORITY OF INDIA



E-NEWSLETTER



MAY 2021



Shri S.K. Gupta, Hon'ble Secretary, has repatriated to his parent department on 31st May 2021 after completing his tenure in TRAI.

On this occasion, an online farewell ceremony had been organised for Hon'ble Secretary on 31st May 2021 (Monday) at 04.00 pm

1. Consultation Paper

1.1. Extension of last date to receive comments/counter-comments on the Consultation Paper on "Licensing Framework for Satellite-based connectivity for low-bit-rate applications."

TRAI had released a Consultation Paper on "Licensing Framework for Satellite-based connectivity for low-bit-rate applications" on 12th March 2021. The last date for receiving written comments on the issues raised in the Consultation Paper from the stakeholders was fixed as 9th April 2021 and for counter-comments as 23rd April 2021.

Keeping in view the request of Industry Associations/stakeholders for extension of time for submission of comments, it has been decided to extend the last date for submission of written comments and counter-comments up to 23rd April 2021 and 7th May 2021, respectively. No further requests for extension would be considered.



https://traigov.in/sites/default/files/PR_No.25of2021_0.pdf

2. Press Release

TRAI's appeal to stakeholders on implementation of the "Telecom Commercial Communications Customer Preference Regulations (TCCCPR), 2018"

TRAI issued the Telecom Commercial Communications Customer Preference Regulations, 2018, ("TCCCPR, 2018") on 19th July 2018, to curb the menace of Unsolicited Commercial Communications (UCC), which put in place a framework for controlling UCC. The regulations came into force w.e.f. 28th February 2019. Since then, TRAI has been, through Telecom Service Providers (TSP), communicating with the Principal Entities to fulfill the regulatory requirements.

As per the provisions of the regulations and Code(s) of Practices published by TSPs, the senders (OTP, Transactional messages, Service messages or commercial messages) are required to fulfil prescribed regulatory requirements for sending bulk communication. The regulatory provisions not only help in preventing spam but also help in preventing fraudulent messages purporting to originate from banks, financial institutions, or other trusted sources.

One of the measures to curb the spam was to scrub the content of SMS to be delivered against the registered content template. This process was invoked by the TSPs on 8th March 2021, but due to high rejection ratio, the process was suspended temporarily. After holding meetings with various stakeholders and identifying major reasons for rejections, relevant entities were asked to take remedial measures. From 1st April 2021, the content scrubbing process was resumed.

Reports from TSPs indicate that no major issues have come to notice leaving few cases and messages which are in accordance with the regulations are getting delivered successfully. TRAI, through a press release dated 1st April 2021, thanked all stakeholders for their hard work and for taking due measures to achieve this success. TRAI specially thanked RBI, SEBI, UIDAI, Ministry of Health, Department of Financial Services, GSTN, etc., to extend their support. TRAI also expressed sincere thanks to all TSPs, PEs, TMs, etc., for their relentless efforts in achieving it.

TSPs have been instructed to make special efforts to identify the cause of rejection of SMS, if there is any rejection from some PEs/Telemarketers/Aggregators.

Through the press release, TRAI appealed regulatory bodies, Central and State departments, and Industry bodies, to impress upon organisations under their control to implement these regulations effectively for consumers' interest.

https://traigov.in/sites/default/files/PR_No.24of2021.pdf



3. Others



The Parliamentary Committee on Official Language under the chairmanship of Prof. Rita Bahuguna Joshi, Hon'ble Convener, held on 9th April 21 with TRAI, New Delhi.

3.2 Panel of Auditors (Updated List) to carry out audit of Digital Addressable Systems (DAS) dated 8th April 2021


TRAI releases updated list of panel of auditors to carry out digital addressable systems from time to time. In this context, TRAI released the updated panel of auditors on 8th April 2021.

Full details of the Directions/Orders/Consultation Paper/Report, Subscription Data, etc mentioned in this newsletter are available on TRAI website www.trai.gov.in

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